

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Excise Appeal No.70233 of 2016

Shri Manoj Kr. Gupta, Prop.

Appellant

VERSUS

Commr. of Customs, Central Excise & Service Tax, Allahabd.

Respondent

Present for the Appellant: NONE

Present for the Respondent: Shri Rajeev Ranjan (Addl.Commr.) (A.R.)

DATE OF HEARING: 4 July 2019

ORDER

Order pronounced.

SD/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)

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